

Name of the Corporate debtor: M/s. Chadalavada Infratech Ltd ; Date of commencement of liquidation: 11.04.2022; List of stakeholders as on : 25.03.2023															
List of Secured financial creditors															
S No	Name of Creditors	Identification No	Details of claims received		Details of claim admitted						Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by security interest	Where security interest relinquished ? (Yes/No)	Details of Security Interest	% share in total amount of claims admitted					
1	State Bank of India	1	20.05.2022	2,65,58,52,674	2,65,42,42,202	Form D	Details given below	Yes	Details given below	60.26	-	-	16,10,472.00	-	
Sub Total				2,65,58,52,674	2,65,42,42,202					60.258	-	-	16,10,472.00	-	

Details of Security Interest: A.Primary Security: Pari-passu first charge on entire current assets of company along with other working capital lenders in the consortium. **B. Collateral Security:** (1). Land admeasuring Ac 4.915 Cents in Survey No.1411 (Ac.2.49 cents) &15 (Ac 2.425 cents) situated at Mangamuru Village, S.N. Padu Mandal, Prakasam District,(A.P) belonging to Sri Ch. Adeiah, S/o Sri Venkata Swamy (2). Land admeasuring Ac 4.05 Cents in Survey No.16 | (Ac.1.54 cents), 17 (Ac 1.43 cents), 18 (Ac 1.08 cents) |situated at Mangamuru Mllage, S.N. Padu Mandal, Prakasam District,(A.P) belonging to Smt. Ch. Varalakshmi Wo Sri.Ravindra Babu (3). Residential building with D.No.37-1-413, Plot no.20,Sy No. 57n Ram Nagar 7t, line, Ongole (A.P)Admeasuring 500 Sq Yds belonging to Sri e Subbarao S/o Jalaiah and Smt. G Narayamma (4). Residential building with D.No.356, Alluri I Sitaramaraju Street, Ongole, (A.P) admeasuring 21 6.80 Sq Yds belonging to Shri M. Haranadha babu S/o.Pramadhamaiah I (5). Land with S: No 4312 at Summer Storage Tank, By pass road Cheruvukommapatem Mllage, Prakasam Dist, (A.P) admeasuring 1355.20 Sq Yds belonging to Shri Ch.Adeiah S/o.Sri Venkata Swamy

(6). Land at S. No 4313,4911,4gl2,Plot No.SS,56,57 at Summer Storage Tank, By pass road,Cheruvukommapalem Mllage, Prakasam Dist,(A.p) admeasuring 720 Sq Yds belonging to Shri Ch.Adeiah S/o Sri Venkata Swamy (7). Vacant land at S. No 611t, 62t1 & 622, Near Church, Pellervillage, Ongole,(A.p) Mandaladmeasuring 600 Sq Yds belonging to Sri.GSubbarao S/o.Jalaiah (8). Vacant land at S. No 1AB14, 1BA14A1, Near S.S.N.PG College, By pass Road, Pelturu Viltage,Ongole,(A.P) Mandal admeasuring 2274.80 Sq Yds belonging to ShriG Subbarao S/o Jalaiah (9). Land at S. No 224t1,225t1,Plot No's 41 & 74,Mamidipalem Mllage, Vengamukkapaalem, panchayat,Prakasam, Dist (A.P) admeasuring 541.30 Sq yds belonging to Shri Ch. Adeiah S/o SriVenkata Swamy (10). Residential Building No 2-163, with Block No.2,Sy.No 25.4 situated at Mangamuru Mllage, SN padu Mandal, Prakasam Dist;(A.P) admeasuring 448 Sq yds belonging to Sri Ch. Adeiah S/o Ch. Venkata Swamy (11). Ag. Form House Plot No. G31 & C-92, S.No.25S11,25512, 253 (part), 256 (Part) & 257 (Part) Dayalsardens, Chilkoor Mllage. Moinabad Mandal. RR Dist.Gelangana State) belonging to Shaik Ali Saheb, S/o Sri Meera Saheb admeasuring 800 Sq. Yds (12). Ag. Form House Plot No.C-30 & G32A, S. No.194TA, 1941E, 257 a 259, Chilkoor Mllage, Moinabad Mandal, RR Dist (telangana State)belonging to Shaik Ali Saheb, S/o Sri Meera Saheb admeasuring E00 Sq Yds (13). Ag. Form Houe Plot No. A- 90 &A92, S.No255/1,25512, 253(Part), 66(Part), 257(Part), Daya! Gardens.Chitkoor Mllage, Moinabad Mandal, RR Dist.(Telangana S:td) belonging to Shaik Ali Saheb, S/o Sri Meera Saheb admeasuring 800 Sq. Yds (14). Agricultural Land admeasuring Ac 14.06 Guntre (Ac 14.15 cents) in Sy. Nos. 349/A ,2,3,3491N1,49Nuuf2 and 349_Nu/3 situated at Velimela Mllageand Sy. Nos. 348/A, U7IE1, 34;gINl, U7IEn,U\$[ld.!'], Y7IEI3, 34,AlPo.14 349/A situated atChanduguda, Velimela Mllage, RC Puram Mandal,Medak Dist (Idangana State) standing in the name ofSmtT. Padmavathi. Wo Sri T. Devender (15). Land admeasuring Ac 2.38 Guntas (Ac 2.95 cents) in Sy. Nos. 330/EE situated at Kondakal Mllage,Shankarpally Mandal, Ranga Reddy Dist.(telangana State) standing in the name of T. Pavani, D/o Devender (16). Dry Agr. Land admeasuring Ac 0.56 % Cents in S.No 189/Asituated at Narcing Mllage (Facing to O R R Junction), Rajendranagar Mandal of Rangareddy district (Ielangana Sate)standing in the name of Shri T, Devender, S/o Chiftaiah (17).Land admeasuring Ac 3.00 Cents in Sy. No 189/Asituated at Narsing Mllage, at ORR junction,Rajendranagar Mandal of Rargareddy district (AP)standing in the name of Smt. T. Padmavathi, T. Pava(T. Sri Ganesh and T. Yugandhar (18). Land admeasudng Ac 22.31Cents in Sy. No 251-83, 251-AI, 251-83, 251-B3, 250-M3, M1 and 251-8 situated at Therennapalli, Panchayat; side of GoltDegree College, Tadipatri, Ananthapur Dist. A.P)standing in the name of Mr. K. Ramesh Reddy (19). Vacant land belonging to Sri.K.Suresh Reddy admeasuring 2.65 cents ieJ2S26 sq.yards at 11th ward, within Nadalapadu Mllage fields within SRD Tadipatr (A.P) arrd RD of Ananthapuram. (A.belonging to Sri.KSresh Reddy (20). Open Land admeasuring Ac 4.50 in Sy. No. 11, 161" Ward, Pappuru Road, Sreenivasapuram, Tadipatri Municipal Area, Tadipatri, Ananthapur District, AP belonging to Shri. K. Ramesh Reddy, S/o K. Ranga Reddy.